

**REPORT OF THE COMMITTEE ON  
PRIVATE MEMBERS' BILLS AND  
RESOLUTIONS**

**Seventh Lok Sabha**

**Thirty Eighth Report**



**सत्यमेव जयते**

**LOK SABHA SECRETARIAT  
NEW DELHI**

**1982**

Presented on 17-3-1982

Adopted on 19-3-1982

**COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS**

(Seventh Lok Sabha)

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**THIRTY-EIGHTH REPORT**

I, the Chairman of the Committee on Private Members' Bills and Resolutions, having been authorised by the Committee to present the Report on their behalf, present this Thirty-eighth Report.

2. The Committee met on 15 March, 1982 for classification and allocation of time for discussion of Bills (*vide* Appendix) under clauses (b) and (c) of Rule 294(1) of the Rules of Procedure.

*Classification and allocation of time to Bills*

3. The Committee considered classification and allocation of time for discussion of Bills specified in the Appendix.

4. After considering all aspects of the Bills, the Committee recommend that (i) the Sugarcane Price (Fixation) Bill, 1982 by Prof. Madhu Dandavate, (ii) the Prevention of Ragging in Educational Institutions Bill, 1982 by Dr. Vasant Kumar Pandit and (iii) the Compulsory Military Training Bill, 1982 by Dr. Vasant Kumar Pandit be placed in category 'A' and all the remaining Bills be placed in category 'B'. The Committee recommend allocation of time for each of the Bills as shown in column 5 of the Appendix.

*Recommendations*

5. The Committee recommend that the classification and allocation of time to Bills by the Committee, as shown in the Appendix, be agreed to by the House.

NEW DELHI;

March 15, 1982.

Phalguna 24, 1903 (Saka).

G. LAKSHMANAN,

*Chairman,*

*Committee on Private Members'  
Bill and Resolutions.*

**APPENDIX**

Sl. No.	Name of the Bill and the Member-in-charge	Bill No.	Category recommended	Time recommended by the Committee
1	2	3	4	5
1.	The Indian Social Revolution Bill, 1981 by Shri Raghunath Singh Verma.	137 of 1981	B	2 hours
2.	The Abolition of Caste Titles and Caste Names Bill, 1982 by Shri Ranjit Singh.	6 of 1982	B	2 hours
3.	The Constitution (Amendment) Bill, 1982 ( <i>Amendment of articles 124 and 217</i> ) by Shri B. V. Desai.	12 of 1982	B	2 hours
4.	The Sugarcane Price (Fixation) Bill, 1982 by Prof. Madhu Dandavate.	9 of 1982	A	2 hours
5.	The Constitution (Amendment) Bill, 1982 ( <i>Amendment of article 368</i> ) by Prof. Madhu Dandavate.	11 of 1982	B	2 hours
6.	The Prevention of Ragging in Educational Institutions Bill, 1982 by Dr. Vasant Kumar Pandit.	15 of 1982	A	2 hours
7.	The Compulsory Military Training Bill, 1982 by Dr. Vasant Kumar Pandit.	10 of 1982	A	2 hours
8.	The Small Farmers and Agricultural Workers Security Bill, 1982 by Prof. Madhu Dandavate.	13 of 1982	B	2 hours